

**Aralam State farm at Cannanore
(Kerala)**

3001. SHRI M. RAMACHANDRAN : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the particulars of aid obtained from U.S.S.R. to set up the Aralam State farm at Cannanore in Kerala;

(b) whether it is a fact that one of the main causes for loss and poor output of the farm is the frequent changes in management personnel and their varied ideas about plantations/cultivation; and

(c) whether Government propose to set up of an Advisory Committee consisting of people's representatives, experts in agriculture, trade union members etc. for efficient functioning of the farm ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) Gift Agricultural Machinery and Spare parts worth Rs. 23.99 lakhs (CIF Value) was received from the Government of USSR for Central State Farm, Aralam, District : Cannanore (Kerala).

(b) No, Sir.

(c) State Farms Corporation of India has already set up an Advisory Committees based on certain uniform policy and pattern for all the Farms, including Cannanore. The Advisory Committees consist of Agriculture Production Commissioner of the State, Director of Agriculture, Chief Engineer, Labour Commissioner, representative from Electricity Board, Scientists from Research Institutes like Central Plantation Crops Research Institute, Central Tuber Crop Institute, Rubber Board, Coconut Board, Directorate of Cashewnut Development etc. All policy matters and progress of the farms are discussed at the Advisory Committee meetings.

Besides, a Farm Development Council is functioning at Cannanore Farm in which trade unions are also represented. No other Advisory Committee is proposed to be set up in the circumstances.

Working of Censor Board

3002. SHRI HAFIZ MOHD. SIDDIQ : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the working of the Censor Board is far from satisfactory and films of poor quality get by ;

(b) if so, the action Government propose to take in the matter ;

(c) whether there is any proposal to exhibit films in Hindi and foreign languages over Doordarshan having 'A' Certificate ; and

(d) if so, details thereof and from when ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) and (b) No, Sir. All films are examined by the Central Board of Film Certification in accordance with the provisions of the Cinematograph Act, 1952 and the guidelines issued thereunder. A copy of the guidelines is laid on the Table of the House (*Placed in Library see No LT 1348 185*). The members of the Board and its advisory panels and examining officers are directed time and again to strictly adhere to the guidelines while examining films. Whenever any violation of the guidelines in certified films comes to the notice of the Government, necessary corrective action is taken.

(c) and (d) It has been decided to telecast feature films with 'A' certificate in all languages over Doordarshan only after removing those portions which are not suitable for family viewing.

**Unhygienic Conditions of Government
Quarters at Aram Bagh**

3003. SHRI OWAIS : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether he is aware that residents of type C quarters at Aram Bagh are feeling insecure for the last two years due

to prevailing unhygienic conditions, constant seepage of water, stagnation of drainage water and cracks appearing in the flats because of the sub-standard material used in the construction and that requests to the Director General (Works) proved futile ;

(b) if so, the reasons for failure to remove the grievances after such a long time of allotment ; and

(c) if the answer to part (a) is in negative, what steps Government propose to take to remove the grievances and by when ?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) :

(a) to (c) There is neither any report nor any cause for feeling of insecurity by the residents. There is also no report of cracks in the building due to use of sub-standard material. Presently, construction activity is going on around this area and the final drainage arrangements of the area is being done.

Director General (Works), CPWD is aware of some inconveniences to the occupants due to construction activities going on in the area. Some stop-gap arrangements for drainage and filling of depressions on the road have considerably improved the position.

The area is under-development and the works of development of entire complex, like road levelling of the area, development of parks etc. are still in progress. The activities over the entire complex is likely to be completed within one year.

Day-to-day complaints of the residents are being attended to.

Proposal to Construct FCI Godown in Ettumanoor (Kerala)

3004. SHRI SURESH KURUP : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether there is a proposal to construct Food Corporation of India God-

own in Ettumanoor, Kottayam District, Kerala ; and

(b) if so, the time by which the construction work would start ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDA SINGH) : (a) There is no such proposal at present.

(b) Does not arise.

Black-Market of Fertilizers in Manipur

3005. SHRI N. TOMBI SINGH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government are aware that some of the fertilisers are so much in demand in Manipur that they are sold in black market ; and

(b) if so, the reasons for not supplying fertilisers in sufficient quantities to meet the full demand ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) There are no reports of any black marketing of fertilisers in Manipur.

(b) There are adequate levels of stocks of all varieties of fertiliser in the region to meet the demand of fertilisers of Manipur. The supplies are made against the demands made by the State Government as they are the sole distributing agency in the State.

[Translation]

Construction of Houses on Hire Purchase Basis

3006. KUMARI D.K. THARA DEVI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have any scheme to provide houses to lower and